

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR K BABU

Criminal Appeal No(s). 1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR HIGH COURT OF JUDICATURE AT ALLAHABAD & ORS.Respondent(s)

WITH

Cr1.A. No. 1237/2015 (II)

(FOR STAY OF THE IMPUGNED ORDER ON IA 16247/2015)

Cr1.A. No. 1235/2015 (II)

(FOR STAY OF THE IMPUGNED ORDER ON IA 16167/2015)

Cr1.A. No. 2202/2017 (II)

(FOR

FOR DELETING THE NAME OF RESPONDENT ON IA 57241/2018)

Cr1.A. No. 2201/2017 (II)

(FOR DELETING THE NAME OF RESPONDENT ON IA 57245/2018)

Date : 13-11-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Shashindra Tripathi, Adv.

Mr. Sharad Tripathi, Adv.

Mr. Debasis Misra, AOR

For Respondent(s)

Mr. Sunny Choudhary, AOR

Mr. Arun Kumar Singh, Adv.

Mr. Pradeep Misra, AOR

Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Id. Counsel appearing for all the appellants submitted that notice be issued to Dilshad Ali and Khaleeq Ahmad by enclosing a copy of the report received from the District Judge, Amroha. As per the office report, Registry has not issued the notice to the said respondents due to

non-filing of spare copies for issuance of show cause notice to Khaleeq Ahmad.

In view of the above, the matter is referred to be listed before the Hon'ble Judge in Chambers for further directions.

K BABU
Registrar